

(b) Does not arise.

(c) and (d) Yes, Sir. Two airports are under construction at Tura in Meghalaya under State Plan and Kargil in J&K under Central Plan. New sites for construction of airports of international standard have been identified in Goa and at Devenahalli near Bangalore and near Hyderabad. A new airport of international standards is nearing completion at Nedumbassary in Cochin. The airports at Guwahati, Amritsar and Ahmedabad are also being upgraded to international standards.

[English]

Safety Measures in Industries

1326. SHRIMATI KAMAL RANI: Will the Minister of LABOUR be pleased to state:

(a) the number of accidents occurred in the Industrial establishments in Uttar Pradesh during the last three years and till date;

(b) whether the Union Government have issued or proposed to issue instructions to the Industrial establishments in States to provide adequate safety arrangements and to pay adequate compensation to the labourers injured during the accidents and to prevent the recurrence of such accidents;

(c) the number of industrial establishments which have taken the safety measures; and

(d) the results achieved in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) According to the information received from the State Government of Uttar Pradesh, the number of accidents in registered factories in Uttar Pradesh during the years 1996, 1997 and 1998 (till 31.10.98) are as under:—

Year	No. of Fatal Accidents	No. of Non-Fatal Accidents	Total No. of Accidents
1996	104	1665	1769
1997	96	1224	1320
1998 (31.10.98)	69	678	747

(b) Adequate provisions for ensuring Safety measures and to prevent industrial accidents are contained in the Factories Act, 1948 and the Uttar Pradesh Factories Rules, 1950. Administrative instructions for ensuring adequate safety measures in factories have also been issued by the State Government of Uttar Pradesh to the Regional Assistants/Deputy Directors of Factories (Inspector/Deputy Chief Inspector of Factories) so that standard safety arrangements are in existence and possibility of any accident is avoided. Instructions for avoiding recurrence of similar accidents are also issued to the managements during investigation of accidents by the Regional assistants/Deputy Directors of Factories (Inspector/Deputy Chief Inspector of Factories). Compensation to the labourers injured during the accidents is paid under the Workmens' Compensation Act.

(c) and (d) All establishments covered under the Factories Act, 1948 and the rules framed by the State Government thereunder are required to take safety measures in accordance with the provisions of law and the instructions issued by the State Government from time to time. The contraventions of the provisions relating to safety measures detected during the inspections are brought to the notice of the Occupier/Manager of the Factory through an inspection note. The Occupier/Manager, who fail to comply with the provisions, are prosecuted by filing complaints in the competent court. 63, 60 and 20 prosecutions cases in fatal accidents for breaches relating to safety provisions were filed in the competent courts during the years 1996, 1997 and 1998 (upto 31.10.98) respectively.

Eco-Tourism in Kerala

1327. SHRI MULLAPALLY RAMACHANDRAN: Will the Minister of TOURISM be pleased to state:

(a) whether the Government have taken any steps for promoting Eco Tourism in the State of Kerala;

(b) if so, the details thereof;

(c) whether any protest against Eco-Tourism has been received by the Government;

(d) if so, the details thereof;

(e) whether the Government have conducted any studies in this regard; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) and (b) The State

Government of Kerala has identified Thenmala for development as one of the Eco-Tourism projects for which Central financial assistance of Rs. 25.00 lakhs has been prioritised during 1998-99.

(c) and (d) Government is not aware of any such protest nor has any formal protest been received by the Ministry of Tourism.

(e) and (f) The Ministry of Tourism have formulated a Policy and Guidelines for Eco-Tourism. These have been prepared in consultation with Tourism Experts and the Ministry of Environment & Forests. These Guidelines have been accepted by the State Governments/Union Territories who have agreed to adopt and implement the same.

[Translation]

Military Exercise Conducted by India

1328. SHRI BRAJ MOHAN RAM: Will the Minister of DEFENCE be pleased to state:

(a) whether the military exercise conducted by the Indian Armed Forces last year was the biggest military exercise of this decade;

(b) whether all the three wings of the Armed Forces participated in these exercises simultaneously; and

(c) if so, the number of army personnel, aircraft carrier and vessels etc. took part in that exercise?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) The exercise code named 'TRIUMPH' 98 was a tri-service exercise. In the exercise code named 'SHIVSHAKTI', only Army and Air Force participated.

(c) In 'TRIUMPH' 98, Six hundred Army personnel, thirty two ships and submarines including the Aircraft Carrier Viraat of the Navy and 4 Helicopters and 10 Fighters of the Air Force participated.

[English]

T.V./AIR Station in Tribal Areas

1329. SHRI UPENDRA NATH NAYAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of T.V. centres and Radio stations set-up during 1998-99 in Tribal areas;

(b) whether the Government are planning to Broadcast/Telecast the programme in regional/local languages in Tribal areas;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) 4 Radio Stations, 3 TV Studios, 1 High Power TV Transmitter, 18 Low Power TV Transmitters and 10 Very Low Power TV Transmitters have been set up in the tribal areas during 1998-99.

(b) to (d) AIR Stations located in tribal areas are already broadcasting programmes in regional language/tribal dialects. Doordarshan telecasts programmes in regional language during the allotted time slots from regional kendras and on its regional channels obtainable directly from satellite by using appropriate dish antenna system or through cable network. Some programmes based on folk songs/dances of various tribes are also telecast in tribal dialects. But due to constraints of logistics and resources it is not practicable to have regular telecast in languages other than English, Hindi and State's Scheduled language.

Loss Due to Cancelled Flights from Hyderabad

1330. SHRI S.S. OWAISI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of flights cancelled by Air India and Indian Airlines from Hyderabad Airport due to different reasons during the last one year; and

(b) the total loss suffered by Government as a result thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) and (b) Air India cancelled 5 flights and Indian Airlines cancelled 18 flights from Hyderabad during the last one year. The total estimated resultant loss suffered by Air India and Indian Airlines was Rs. 26.53 lakhs and Rs. 33.30 lakhs respectively.